GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO:5855
ANSWERED ON:04.05.2005
OUTSTANDING DUES
Oram Shri Jual

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any Government Department and Public Sector undertaking owe any payment to the major ports;

(b) if so, the details thereof;

(c) whether some private companies also owe a huge amount of money to the major ports;

(d) if so, the details thereof as on date; and

(e) the steps taken to recover the arrears?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (d) Yes, Sir. The requisite information is given below:

Name of the Port	Amount due from Govt. Deptts. and Public Sector Undertakings (Rs. in lakhs)	Amount due from private companies (Rs. in lakhs)
New Mangalore Port	301.00	114.00
Chennai Port	1277.51	379.10
Kandla Port	2553.86	10.24
Visakhapatnam Port	6166.59	1175.36
Mormugao Port	988.71	420.64
Tuticorin Port	2937.00	229.00
Cochin Port	29.00	300.00
Mumbai Port	27582.00	60427.00
Kolkata Port	74170.00	8941.00
Paradip Port	420.37	1219.05
Jawaharlal Nehru Port	11726.00	13801.00

(e) Major Ports constantly make efforts to recover the outstanding dues from Government Departments and private parties. Legal proceedings are initiated to recover the dues, wherever necessary.